

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 05.11.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 05.11.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 969/2018	Joint Secretary, South Indian Worker Union Vs. Radhika Syntex Pvt. Ltd.	For Consideration of Report	16.01.2020
2.	Original Application No. 1011/2018	Jagdish Kumar Vs. State of Haryana	For Consideration of Report	17.01.2020
3.	M.A. No. 1627/2018 & M.A. No. 77/2019 IN Original Application No. 594/2018	Vijay Kumar Chugh Vs. M/s. Magic Info Solutions Pvt. Ltd. & Ors.	Mr. Bhaskar Singh, Advocate for Applicant For Consideration of Report	25.11.2019
4.	Original Application No. 403/2019	Haidar Khan Vs. State of Madhya Pradesh	For Consideration of Report	20.01.2020
5.	Original Application No. 491/2019	Premraj, President, All India Scheduled Caste Yuvjan Samaj, Karol Bagh Vs. Govt. of NCT of Delhi	For Consideration of Report	21.01.2020
6.	Original Application No. 655/2019	News item published in "The Times of India" Authored by Times News Network Titled "Reeking of apathy : Breathing outside Jahangirpuri metro station is a luxury"	For Consideration of Report	22.01.2020
7.	M. A. No. 203/2019 IN Original Application No. 385/2018	Abdul Jabbar & Ors. Vs. Bhopal Municipal Corporation & Ors.	Mr. Aagney Sail, Adv. for Applicant For Consideration of Report	19.12.2019
8.	M.A. No. 223/2019 & M.A. No. 224/2019 IN Original Application No. 13/2015	Dr. Amarjeet Singh Nalwa & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Kunal Kalra, Adv. for Applicant	13.11.2019
9.	Execution Application No. 39/2019 IN O. A. No. 875/2018	Thomas Lawrence Vs. State of Kerala & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Sharon Mathew, Advocates for Appellant	06.11.2019
10.	M. A. No. 226/2019 IN Original Application No. 692/2018	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Sunil Dalal & Vivek jain, Adv. for Applicant	06.11.2019

COURT MASTER